

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/103/2017
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	NK SHASHI kumar JENNIFER kumar	R2 + R3 in CP Rep by Mrs. K. Sumathi	 (For Mrs. K. Sumathi)
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ORDER

Counsel for both the parties present. Counsel for the Petitioner prayed time to file an Affidavit and to make the submissions. Put up on **12.02.2018 at 10.30 AM.**

- s/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)